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July 09, 2025

## **RBI releases Draft Reserve Bank of India (Novation of OTC Derivative** Contracts) Directions, 2025 under Section 45 W of the RBI Act, 1934

The Reserve Bank of India today placed on its website Draft Reserve Bank of India (Novation of OTC Derivative Contracts) Directions, 2025. Comments on the draft Directions are invited from banks, market participants and other interested parties by August 01, 2025

Feedback on the draft Directions may be forwarded to: The Chief General Manager **Reserve Bank of India Financial Markets Regulation Department** 9th Floor, Central Office Building Shahid Bhagat Singh Marg, Fort Mumbai – 400 001

Or by email with subject line "Feedback on Draft Reserve Bank of India (Novation of OTC Derivative Contracts) Directions, 2025".

## **Background and Objective**

At present, the novation of OTC derivative contracts is governed by RBI circular dated December 09, 2013. The provisions of the circular have been reviewed in the light of changes in the overall regulatory framework governing OTC derivatives since 2013 and the market feedback received as well as with a view to rationalising the related regulatory requirements.

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